

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.2055/2016**

New Delhi this the 6th day of July, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

**Hon'ble Mr. S.N. Terdal, Member (J)**

Inderjit Singh Yadav, Aged around: 24 years

S/o Sh. Attar Singh Yadav

R/o: 223, Police Colony,

Vikas Puri, New Delhi.

..... Applicant

(By Advocate: None)

**Versus**

1. Staff Selection Commission,  
Through its Chairman,  
CGO Complex  
Lodhi Road,  
New Delhi-3

2. The Regional Director,  
Staff Selection Commission  
Northern Range, CGO Complex,  
Lodhi Road,  
New Delhi-3

3. Under Secretary (C-1/1),  
Staff Selection Commission,  
Northern Range, CGO Complex,  
Lodhi Road,  
New Delhi-3. ....Respondents

(By Advocate: Shri Gyanendra Singh)

**ORDER (ORAL)****Hon'ble Ms. Praveen Mahajan, Member (A)**

It is perused from the records that no one has appeared on behalf of the applicant on the listed dates i.e. 13.09.2017, 05.12.2017 and 06.03.2018. Today also neither the applicant nor his counsel is present. It is presumed that applicant has lost his interest in pursuing the case.

2. Hence, the OA is dismissed in default for non-prosecution.

**(S.N. Terdal)**  
**Member (J)**

**(Praveen Mahajan)**  
**Member (A)**

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